†1768. SHRI LAL SINH VADODIA: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that there has been sharp increase in the number of fake currency notes with denomination of ₹1000 in the country;
  - (b) if so, whether Government is considering any measures to check it; and
  - (c) if so, the details thereof any by when and if not, the reasons therefor?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) As per Reserve Bank of India (RBI) and National Crime Records Bureau (NCRB), the number of Fake Indian Currency Notes (FICN) of ₹1000 denomination recovered and seized in the last three years and the current year is as follows:

Year	Recovery	Seizure	Total No. of pieces
2011	76,500	53,033	1,29,533
2012	95,329	1,05,744	2,01,073
2013	1,04,931	89,907	1,94,838
2014 (upto Sept.2014)	98,264	48,612	1,46,876

(b) and (c) The Ministry of Finance, Ministry of Home Affairs, RBI, Security and Intelligence Agencies of the Centre and States are working in tandem to thwart the illegal activities related to FICN. An FICN Coordination Group (FCORD) has been formed in the Ministry of Home Affairs to share the intelligence/information amongst different security agencies of States/Centre to counter the menace of circulation of fake currency notes in the country. It also coordinates with different security agencies to effect more seizures. The issue has also been raised in international multilateral fora constantly. RBI has also initiated several measures for generating public awareness, conducting training programmes for employees/officers of banks and streamlining the process of reporting and detection of counterfeit notes.

## Forensic audit of banks

1769. SHRI RANJIB BISWAL: Will the Minister of FINANCE be pleased to state:

<sup>†</sup>Original notice of the question was received in Hindi.

- (a) whether Government has ordered for forensic audit of some banks after the alleged cash for loan scam in Syndicate Bank came to light;
  - (b) if so, the details thereof and the reasons therefor;
  - (c) the outcome of the audit, bank-wise; and

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(d) the action taken by Government on the outcome of audit reports and suggestions?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA); (a) to (d) The Government had ordered forensic audit in Oriental Bank of Commerce, Dena Bank and UCO Bank. None of them has any link with the alleged cash for loan scam in Syndicate Bank. The audit firms have submitted reports. Accordingly, the Government has issued some instructions to the Public Sector Banks for systemic improvement.

## Cheque related frauds

1770. SHRI C.M. RAMESH: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that cheque related frauds have increased manifold in the country;
- (b) if so, the details of fraud report and action taken in this regard during the last three years;
- (c) whether the Reserve Bank of India (RBI) is issuing guidelines/ advisory to the Bank/Customers regarding cheque frauds; and
  - (d) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) and (b) As reported by the Reserve Bank of India (RBI), the details of cheque related frauds reported by the banks to RBI are as follows:

Financial Year	Cheques/Demand	Cheques/Demand Drafts, etc.		
	Total number of fraud cases	Total amount involved (₹ in millions)		
2011-2012	173	455.11		
2012-2013	141	223.65		
2013-2014	180	187.90		
Total	494	866.66		